

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

NOTIFICATION

(ORDERS BY THE GOVERNOR)

Dated Shillong, the 14th February, 2022.

No. LJ(A) 84/2021/31- The Governor of Meghalaya is pleased to appoint Shri Markos Surong, Advocate as Special Public Prosecutor, West Jaintia Hills, Jowai under sub-section (1) of Section 32 of the Protection of Children from Sexual Offences Act, 2012 to take up cases which Shri D. Lamare, Special Public Prosecutor, West Jaintia Hills, Jowai had taken up as the Defence Counsel, with immediate effect and until further orders: -

Sd/-
Secretary to the Govt. Of Meghalaya,
Law Department.

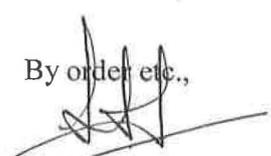
Memo No. LJ(A) 84/2021/31-A,

Dated Shillong, the 14th February, 2022.

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. The Deputy Commissioners, Shillong/Jowai/Nongstoin/Nongpoh/Khliehriat/Mairang/
Mawkyrwat/Ampati/Tura/Williamnagar/Resubelpara/Baghmara.
4. The District & Session Judges, Shillong/Jowai/Nongstoin/Nongpoh/Khliehriat/Mairang/
Mawkyrwat/Ampati/Tura/Williamnagar/Resubelpara/Baghmara.
5. All Superintendents of Police, Shillong/Jowai/Nongstoin/Nongpoh/Khliehriat/Mairang/
Mawkyrwat/Ampati/Tura/Williamnagar/Resubelpara/Baghmara.
6. The Accountant General (A &E), Meghalaya, Shillong- 793001.
7. Shri Markos Surong, Advocate. Charge report of assuming charge as Special Public
Prosecutor along with contact No. should also be furnished to this Department.
8. Shri D. Lamare, Special Public Prosecutor, West Jaintia Hills, Jowai.
9. The Secretary, High Court Bar Association, Shillong / Shillong Bar Association, Shillong
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the
notification in the next issue of the Meghalaya Gazette.
11. DIPR, Shillong.
12. The Treasury Officer, Shillong North Treasury, Shillong.
13. Law (B) Department.
14. NIC, Shillong
- ✓ 15. DEO, Law Department.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.